

ITEM NO.801

COURT NO.15

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos. 1583-1584/2024

MUTTAN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 14-10-2024 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Appellant(s) Ms. Vanshaja Shukla, AOR

For Respondent(s) Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 11.12.2024.

(RAJNI MUKHI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)